

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2644  
ANSWERED ON:13.03.2000  
PRIVATISATION OF POWER SECTOR PSUS  
KAILASHO DEVI

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government have come across hurdles in the privatisation of power Public Sector Undertakings including National Hydro Power Corporation and National Thermal Power Corporation;
- (b) if so, whether any assessment has been made in this regard;
- (c) if so, the details thereof; and
- (d) the time frame fixed by the Government for privatisation in power sector Public Sector Undertakings?

**Answer**

THE MINISTER OF POWER

( SHRI P.R. KUMARAMANGALAM )

(a) to (c) : In order to enable the Government to implement an accelerated power development programme, the Government is considering various options for mobilizing resources to supplement the funds likely to be provided in the plan and to leverage the strengths of different central public sector undertakings under the Ministry of Power. A decision on the modality of leveraging the financial strength of different CPSUs covering various aspects like disinvestment, privatization will be taken in consultation with Planning Commission and concerned Ministries.

(d) : In view of above, does not arise.